NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAL**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/665/(IB)/2017

NAME OF THE PETITIONER(S)

: UNION BANK OF INDIA

NAME OF THE RESPONDENT(S)

: SBQ STEELS LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Jayesh B. Dolia

M.S. Shonmuga Sundram for Respondent GeetkanjalliT.

GerthanjalliT

Blgarath Kaishnan.

Sugar you.

Resathy.

Por Applicant. & Stridesoan.

ORDER Creditor petitioner/Financial

Counsel present. respondent/corporate debtor present. Counsel for respondent stated that he is not filing counter and prayed to decide the matter on merits. Heard the submissions of the counsel for petitioner. Order is reserved.

-sel -

S Vijayaraghavan Member (Technical) K Anantha Padmanabha Swamy Member (Judicial)

bc